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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.12.2025

NOTICE

Please take notice that the following matters listed in the Court – III on 11.12.2025 were not taken up. The next date of Hearing in the matter is **09.01.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1373 of 2024	Anshu Saraf Vs. State Bank of India & Anr.	Ayan Rai	Sidhartha Sharma Arjun Asthana- R2
2.	Comp. App. (AT) (Ins) No. 389 of 2025 Part Heard	With Pravin Saraf Vs. State Bank of India & Anr.	Kausik Chatterjee	Santosh Kumar Ray Rituparna Sanyal- for SBI

By order of Hon'ble Chairperson -Sd/-Registrar (I/c)